

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.50/ 2017	-	For filing affidavit of petitioner	244(1)	M. Krishna @ Mari-shamappa

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	D.R. Shroffha PCS 99014 75277	Mr. M. Krishna Petitioner	Dr. Ashok

**ORDER**

Matter is listed today for admission. PCS is present. Already affidavit of the petitioner was filed. Issue notice to the respondents. Registry to prepare notices and PCS is directed to collect notices from the registry and serve on the respondents. List it on 17/10/2017.

  
MEMBER(J)

  
MEMBER(T)